NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

SINGEL MEMBER BENCH

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.217/59/HDB/2016
NAME OF THE COMPANY	Vestal Educational Services Private Limited
NAME OF THE PETITIONER(S)	Sandeep Daga
NAME OF THE RESPONDENT(S)	Vestal Educational Services Private Limited (04) Other
UNDER SECTION	59

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
,			

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Shiva Prasad npby Abhray	Advocan		M.AS

Heard Shri Shiva Prasad , Ld. Counsel for the Respondent. None appears for the Petitioner.

Post the case on 21.02.2018.

Member (J)